National Company Law Tribunal Allahabad Bench Allahabad

CP No. 115(ND)/2012 TP24/397-398/ALL/16/CLB

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.08.2016.

NAME OF THE COMPANY: Smt. Hema Dhopola

Vs.

M/s Nirvan Hospitals Pvt. Ltd.

SECTION OF THE COMPANIES ACT: u/s 397/398 of Companies Act, 1956.

Sl. No. Name Designation Representation Signature

1.

2.

Order dated 08.08.2016

C.P. No.115 (ND)/12 Smt. Hema Dhopola v. M/s Nirvan Hospitals pvt Ltd.

Both parties (item No. 4) did not turn up, earlier Shri S. Balsubramanian (Former Chairman of CLB) was appointed as Mediator to facilitate settlement of the dispute. A letter be addressed to Shri Balsubramanian requesting him to expedite the matter and also let the bench know the status of mediation.

List the matter on 15.09.2016 for status record.

SH.VSR AVADHANI (Judicial Member)

SH. H.P. CHATURVEDI (Judicial Member)

Dated 08.08.2016